

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. Intervention Petition/8/2024 in C.P. (IB)/1027(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.06.2024**

NAME OF THE PARTIES:- **Horizon Survey Company (Fze) Vs. Korapati
Maheswara Rao**
IN THE MATTER OF
Korapati Maheswara Ra
V/s
**Horizon Survey Company India Private
Limited**

**Section: 60(5), Rule 11 of NCLT, 2016 U/s 7 of Insolvency and Bankruptcy Code,
2016**

ORDER

Intervention Petition 8 of 2024:- Though Counsel for the Applicant was present but did not mark his appearance in the appearance sheet. Counsel, Antara Kalambi appeared for the Respondent/Financial Creditor. By consent of the parties list this matter on **25.07.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)